

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:496  
ANSWERED ON:13.08.2012  
RESTORATION OF ELEPHANT CORRIDORS  
Sivasami Shri C.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the most of the elephant corridors in Karnataka were under threat according to experts;
- (b) if so, the details thereof;
- (c) whether the development activities, human settlements are narrowing elephant corridors;
- (d) if so, the details thereof;
- (e) whether the experts have opined for an urgent need to restore the elephant corridors in Karnataka; and
- (f) if so, the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a),(b),(c)&(d) The Hon'ble High Court of Karnataka has constituted Elephant Task Force chaired by Dr. R.Sukumar, Indian Institute of Science, Bangalore to examine and report regarding various issues pertaining to human-elephant conflict, including matters related to elephant corridors. In this regard, the Hon'ble High Court of Karnataka has ordered the Task Force to submit the report on or before 06-09-2012. So far the report has not been submitted by the Task Force.

(e) & (f) No report has been received in this regard. However, the forest department in the interest of establishing corridor connectivity between existing wildlife habitats (protected area) has already taken many steps such as acquiring 25.37 acres of land in Chamarajanagara district between BRT Tiger Reserve and Kollegal Reserve Forests for establishing the elephant corridor between these two areas and also notified 50.49 sq kms in Gundlupet Taluk adjoining the Bandipur Tiger Reserve as a part of Kanyanpura Elephant Corridor.